

(b) if so, the details thereof and the action taken against the company;

(c) the details of the irregularities committed by the company; and

(d) the steps taken by the Government to caution the people against such types of companies?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (d) A complaint of cheating was filed by Shri Ved Kumar Jaiswal, a resident of Shahdara, Delhi to Delhi Police (Crime Branch), against M/s. Hmdustan Oil Company (HOC), Guru Ramdas Bhavan, Ranjit Nagar, New Delhi. As per the complainant, M/s. HOC had issued an advertisement in a newspaper of U.P. calling for the distributorship in U.P. of a product which can be used in place of kerosene oil for lighting and cooking purpose. The applicants were required to send demand draft of Rs. 200/- in favour of the company for getting the application form. At the time of interview for distributorship, the applicants were required to give a demand draft of Rs. 10,000/-. On the basis of the complaint, Delhi Police raided the premises of M/s. HOC and seized their records, computer and plastic can containing about 0.75 litres of Power Oil and registered a case bearing FIR No. 559 dated 15-12-90 under Section 420 120 B, IPC and Section 78, 79 of Trade and Mercandise Marks Act. On investigating, the Police had arrested three persons including the brother of the Managing Director of the Company. The Court has, however, granted bail to all the three persons on 22-12-90. The Court has also vide their order of 29-12-1990, stayed the arrest of the Managing Director of the Company and asked the Police to get the result of the chemical analysis of the product seized and compare it with actual Power Oil. The matter is under adjudication.

Cut in oil supply by USSR

1389. SHRI BALWANT MANVAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there has been cut in oil supplies to India by the USSR during the last two months on account of the Gulf war;

(b) if so, the details thereof;

(c) the estimated supply of oil during the first three months of 1991 and whether the USSR are honouring the commitment; and

(d) if not, the reasons thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (d) Contract with USSR for the import of crude oil and petroleum products is on a calendar year basis. The contract period for the current contract is up to December 1991. Therefore, shortfall cannot be estimated on the basis of supply in first two months, that is, January and February 1991. Estimated supplies of crude oil and products from USSR during January-March 1991 are as indicated below: -

Quantity

(in Thousand Metric Tonnes)

Crude Oil	840
Kerosene	108
HSD	311

Closure of catering units incurring losses

1390. SHRI YASHWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is proposed to close down departmental catering units incurring losses;

(b) if so, the details thereof and the number of such units and the reasons therefor;